

IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P.(IB) 938/(MB)/2019

CORAM:

SHRI V. P. SINGH

MEMBER (J)

SHRI RAJESH SHARMA

MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 19.8.2019

NAME OF THE PARTIES: Relcom Infraproject Ltd

V/s

Greenworld Construction Private Limited

Section 9 of the Bankruptcy and Insolvency Act, 2016

ORDER

25. **CP. (IB)-938(MB)/2019**

Counsel for the Operational Creditor sought leave of the court for
withdrawing the petition. Prayer is allowed.

The petition is dismissed as withdrawn.

Sd/-

RAJESH SHARMA

Member (Technical)

Sd/-

V. P. SINGH

Member (Judicial)